

- (2) S.O 420 (E) dated at the 28th March, 2006, to declare Fertilizer (Control) Order, 1985 as Special Order. [Placed in Library. For (1) and (2) See No. LT. 4191/06]

Notification of the Ministry of Environment and Forests

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table, under section 26 of the Environment (Protection) Act, 1994, a copy (in English and Hindi) of the Ministry of Environment and Forests, Notification S.O. 94 (E) dated the 25th January, 2006, amending Notification S.O. 93 (E) dated the 29th January, 1998, regarding extension of tenure of the Environment Pollution (Prevention and Control) Authority for the NCR. [Placed in Library. See No. LT. 4032/06]

I. Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

II. MoU (2006-2007) between the Government of India and Central Warehousing Corporation

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH) : Sir, I lay on the Table-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

- (1) G.S.R. 692 (E)/Ess.Com/Sugarcane dated the 28th November 2005, notifying the Statutory Minimum Price (SMP) of sugarcane for 2004-2005 sugar season.
- (2) G.S.R. 745 (E)/Ess.Com/Sugarcane dated the 26th December 2005, notifying the Zone-Wise Levy Sugar Prices for 2005-2006 sugar season.
- (3) G.S.R. 171 (E)/Ess.Com/Sugarcane dated the 22nd March 2006, notifying the Statutory Minimum Price (SMP) of sugarcane for 2004-2005 sugar season.

- (3) (G.S.R. 172 (E)/Ess.Com/Sugarcane dated the 22nd March 2006, notifying the Statutory Minimum Price (SMP) of sugarcane for 2005-2006 sugar season. [Placed in Library. For (1) and (4) See No. LT. 4193/06]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Consumer Affairs, Food and Public Distribution, Department of Food and Public Distribution) and the Central Warehousing Corporation, for the year 2006-2007. [Placed in Library. See No. LT. 4194/06]

REPORT OF COMMITTEE ON EMPOWERMENT OF WOMEN

SHRIMATI MAYA SINGH (Madhya Pradesh): Sir I lay on the Table a copy (in English and Hindi) of the Fifth Report of the Committee on Empowerment of Women (2005-2006) on "Working Conditions of Women in Handicraft Sector".

RE-NOMINATION ON PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: I have to inform Members that I have re-nominated Shri Kalraj Mishra as a Member of the Panel of Vice-Chairmen from 11th May, 2006.

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a fax has been received from Shri Ekanath K. Thakur stating that he is unable to attend the House due to his indifferent health. He has, therefore, requested for grant of leave of absence from 10th May, 2006 to 23rd May, 2006, that is, the end of the current Session of the Rajya Sabha. Does he have the permission of the House for remaining absent from 10th May to 23rd May, 2006 of the current session of the Rajya Sabha?

(No Hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.